

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 225 of 2013**

**Dated: 25<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Moser Baer Clean Energy Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Vishal Gupta**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal and  
Mr. Nikhil Nayyar for R-1**

**ORDER**

The Learned Counsel for the Appellant is filing written submissions today after serving copy on the other side. The Learned Counsel for the Respondent – “State Commission” is directed to file the comprehensive written submissions on or before 05.09.2014 after serving copy on the other side.

Post the matter for reporting compliance on **05.09.2014.**

**(Rakesh Nath)  
Technical Member  
mk/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**